(ii) Government Resolution No. 22(1)-T.R./62, dated the 16th November, 1962,

Papers laid

(iii) Government Notification No. 22(1)-T.R./62-I, dated the 16th November, 1962.

(iv) Government Notification No. 22(1)-T.R./62-II, dated th<sub>e</sub> 16th November, 1962.

(v) Statement under the proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) to (iv) above could not  $b_e$  laid within the period mentioned in that sub-section.

- [Placed in Library. See No. LT-538/62 for (i) to (v).] ,
- V. (i) Report (1962) of the Tariff Commission on the continuance of protection to the Stearic Acid and Oleic Acid Industry.

(ii) Government Resolution No. 2(1)-T.R./62 dated the 14th November, 1962.

- (iii) Government Notification No. 2(1)-T.R./62, dated the 14th November, 1962.
- (iv) Statement under the proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) to (iii) above could not be laid within the period mentioned in that subsection.

[Placed in Library. -See No. LT-528/62 for (i) to (iv).]

## TH\* WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION CONTROL) SECOND AMENDMENT ORDER, 1962

SHRI MANUBHAI SHAH: Sir,. I also beg to lay on the Table a copy of the Ministry of Commerce and Industry Notification SO. No. 3336, dated the 2nd November, 1962, publishing the Woollen Textiles (Production and Distribution Control) Second Amendment Order, 1962, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-529/62.]

## REPORT (1962) OF THE WORKING GROUP FOR HOSIERY, KNITTING AND EMBROIDERY INDUSTRIES

SHRI MANUBHAI SHAH; Sir, I alao beg to lay on the Table a copy of the Report (1962) of the Working Group for the Hosiery, Knitting and Embroidery Industries. [Placed in Library. *See* No. LT-533/62]

## ANNUAL REPORTS OF THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED, NEW DELHI, THE HINDUSTAN ANTTBIOTICS LIMITED, PIMPRI AND THE INDIAN DRUGS AND PHARMACEUTICALS LIMITED, NEW DELHI AKD RELATED PAPERS

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO); Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each of the following papers: —

> (a) (i) Seventh Annual Report and Accounts of the National Development Industrial Cor poration Limited, New Delhi, for the year ended the 31st March. 1962, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working and affairs of the Corporation.

- [Placed in Library. See No. LT-593/62 for (i) and (ii).]
- (b) (i) Eighth Annual Report and Accounts of the Hindus tan Antibiotics Limited, Pim pri, for the vear 196<sup>1</sup>-C2 and and Auditors' Report on the Accounts.